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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.186/BB/2017	-	For order	252(3)	Yesteam Security & Manpower Services Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1] SHASHIKALA  
HEMANATH

Yesteam Security  
& Manpower Services  
Pvt Ltd

*Shri Ratakonda Murali*

**ORDER**

Order pronounced vide separate orders.

*Ashok Kumar Mishra*  
Member (T)

*Shri Ratakonda Murali*  
Member (J)